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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY,
CAMP AT NAGPUR.

Stamp Application No.125/89,
Original Application No. 481/89

Nagpur Telephones Casual Labour
Union Regd No.3254,
Naya Godam, Kamptee,
Distt - Nagpur, through
its Secretary and 20 others. ... Applicants.

V/s.

Union of India Ministry of Labour
& Telecommunication, through its
Secretary, North Block, New Delhi
& 4 others. ... Respondents.

Coram: Hon'ble Vice-Chairman, Shri P.S.Shah,
Hon'ble Member(A), Shri P.S.Chaudhuri.

Oral Judgment:

(Per Shri P.S.Shah, Vice-Chairman) Dated: 21.7.1989

Heard Mr.Kukde with Smt.Sulekha Kumbhare for the
applicant and Mr.Ramesh Darda for the Respondents. Mr.Kukde
seeks permission to withdraw the petition. The petition
is allowed to be withdrawn with no order as to costs.



(P.S.CHAUDHURI)
MEMBER(A)

(P.S.SHAH)
VICE - CHAIRMAN

Judgment dtd. 21/7/89
Send to parties
On 18/9/89.

~~Ch. block~~
18/9/89